

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)

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**ORDER**

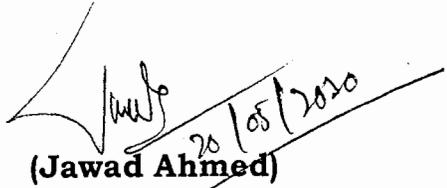
No.: 1631/GS

Dated: 20-05-2020

**Subject: Preventive measures to contain spread of Corona Virus (COVID-19).**

Keeping in view the extension of lockdown measures by the Government of India upto 31<sup>st</sup> May, 2020 vide Home Ministry Order No.40-3/2020-DM-I(A) dated 17<sup>th</sup> May 2020 to contain the spread of Corona Virus (COVID-19), the Circulars No. 10/GS dated 10.03.2020; 11/GS dated 16.03.2020; 13/GS dated 20.03.2020; 14/GS dated 23.03.2020; **15/GS dated 26.03.2020** (pertaining to closure of access to all Court Complexes in UTs of Jammu & Kashmir and Ladakh including the High Court Complexes at Srinagar and Jammu during the lockdown period) and 16/GS dated 29.03.2020 of the High Court of Jammu and Kashmir shall continue to remain in force upto 31<sup>st</sup> May 2020.

**By Order of the Hon'ble Full Court**

  
**(Jawad Ahmed)**  
Registrar General (Officiating)

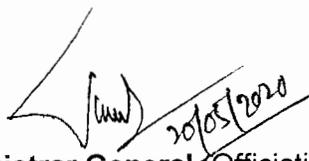
No: 44992-45004/GS

Dated: 20-05-2020

**Copy forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K.

6. Director, J&K State Judicial Academy, Jammu
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
..... for information and necessary action.
8. All Principal District Judges of the UTs of Jammu & Kashmir and Ladakh, with the request to circulate the same among the Judicial Officers within their respective jurisdiction.
9. Director Information, Government of Jammu & Kashmir, with the request to give wide publicity to the order in print and electronic media.
10. Secretary, J&K Bar Association, Jammu/Srinagar.
11. Secretary, District Bar Association, \_\_\_\_\_
- ✓ 12. CPC (eCourts), High Court of J&K at Jammu for uploading the same on the official website of the High Court.
13. Order file.

  
Registrar General (Officiating)